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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 679/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Automatic Data Management IT Computer Solutions Pvt. Ltd.

V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

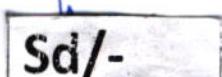
S. No.	NAME	DESIGNATION	SIGNATURE
1	Balaji Pune	Director	

ORDER

CP 679/252/NCLT/MB/MAH/2017

For ROC report, list this matter on 1.1.2018.

  
V. NALLASENAPATHY  
Member(Technical)

  
B. S. V. PRAKASH KUMAR  
Member (Judicial)